(ख) यदि हां तो उक्त रिपोर्ट को ध्यान में रखते हुए कृषि उद्योग के विकास के लिये क्या ठोस कदम उठाये हैं मौर इसके क्या परिणाम रहे ?

उद्योग मंत्रालय में सरकारी उद्यम विभाग में राज्य मंत्री (प्रो० के० के० तिवारी): (क) उद्योग मंत्रालय ने कोई रिपोर्ट नहीं तैयार की है क्योंकि इसमें भारत में प्रामीण उद्योगीकरण पर बातचीत करने के लिए 1985 के अन्त में भारतीय विशेषज्ञों के जिड्डमण्डल को सोवियत रूस नहीं मेजा था।

(ख) उपर्युक्त (क) को देखते हुए प्रश्न ही नहीं उठता।

मृदीर व लघु उद्योग

1653. श्री जगवस्वी प्रसाद यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे फि:

- (क) क्या केन्द्रीय सरकार आर्थिक सामाजिक और नैतिक दृष्टि से कुटीर व लघु उद्योगों को राष्ट्रीय अर्थव्यवस्था का एक महत्वपूर्ण संग मानती है;
- (ख) यदि हां, तो कुटीर व लघु उद्योगों के **गांवों से तेजी से गां**यब होने तथा शहरों में ग्राम्य लेने के क्या कारण हैं;
- (ग) सरकार इस संबंध में क्या ठोस कदम उठाने का विचार रखती है : ग्रीर
- (घ) सरकार किस प्रकार के कुटीर व लघु उद्योगों को गांवों में स्थापित करने का विचार रखती है ?

उद्योप मंद्यालय में ग्रौद्योगिक विभाग राज्य मंत्री (भी एम॰ ग्रहणाचलम्) : (क) जी, हां । 1956 के भौद्योगिक संकल्प तथा बाद की पंचवर्षीय योजनाम्रों में देश के भीतर श्रोद्योगिक विकास के सामाजिक उद्देश्यों पर बल दिया गया है। इस मौद्योगिक विकास में उद्योगों का क्षेत्रीय छितराव, ग्रामीण तथा लघु उद्योगों का संवर्धन ग्रौर एकाधिकार की रोकथाम करना सम्मिलित

- (ख) राज्यों/संघ शासित क्षेतों से प्राप्त जानकारी के अनुसार ग्रामीण क्षेत्रों में कुटीर तथा लघु उद्योगों की स्थापना करने की दिशा में काफी प्रगति हुई है।
- (ग) लघु उद्योगों के विकास की प्राथमिक जिम्मेदारी राज्य सरकारों पर है। फिर भी विभिन्न प्रोत्साहन रियायतें और केन्द्रीय निवेश राजसहायता रियायती वित्त आदि जैसी तकनीकी और अन्य सुविघाएं विपणन मशीनों व उपकरणों की किराया खरीद प्रबंध व तकनीकी प्रशिक्षण और लघु उद्योग सेवा संस्थानों श्रीजार कक्षों, फील्ड हैस्टिंग केन्द्रों श्रीर खादी तथा ग्रामोद्योग बोर्डों आदि के माध्यम से जांच संबंधी सुविधाएं देकर केन्द्र सरकार राज्य सरकारों के प्रयासों में सहायता देती है।
- (घ) स्थानीय आवश्यकताओं भौर संसाधनों भादि की उपलब्धता के भाधार पर राज्य सरकारें ग्रामों में उपयुक्त उद्योगों की स्थापना का प्रोत्साहन देती हैं।

Cracks in Sagar Samrat drilling rig of Oil and Natural Gas Commission

1854. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Sagar Pragati jack-up rig used by ONGC suffered major cracks in its hull and leg in April, 1985 and it was sent to Dubai for repair work and the said repair work is being delayed by the attitude of the Government in not attending the same in quick succession;
- (b) whether it is a fact that the Government has lost more than Rs. 30 crores due to the slackness; and
- (c) whether the Government is taking any action against the officials who were responsible for the said loss?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Cracks were detected in the legs of ONGC's jack-up rig Sagar Pragati in April, 1985. The rig suffered some further damage its hull and legs during its journey to Dubai for purposes of dry docking on account of encountering severe cyclonic conditions. contract 'The for fabrication and installation the legs of the rig has been awarded to a Japanese firm in September, 1986.

- (b) No. Sir.
- (c) Does not arise.

Proposals for setting up cement factories in Gujarat

1855. SHRI RAMSINGHBHAI PA-TALIYABHAI RATHVAKOLI. Minister of INDUSTRY pleased to state:

- (a) whether Government have received any proposals for setting up of cement factories in Gujarat during the last 3 years;
- are the (b) if so, what details thereof indicating their estimated cost projected capacity and sector in which they are to be set up and how many of such applications are for the establishment of cement factories in Adivasi and backward areas;

- (c) what action has been taken in each case;
- (d) how many cement factories have already been established and set up during these years and what is the yearly production of each factory; and
- (e) whether the production in Gujarat is sufficient cement meet the demand of that State; so, how this cement is distributed?

THE MINISTER OF STATE THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to Out of the total of 24 Industrial Licence applications received during the last three years (1983-85)setting up Plants of Cement various places in the State Gujarat, 11 applications had been approved and letters of intent were issued. Details of applications received, their location, capacity. investment proposed and decision in each case, are given in the Statement below.

(d) During the above three years. 12 new cement factories in Gujaras had gone into production. Their production during the last three years was as follows.

(Production in lakh tonnes)

Year						No. of factories		Production of new factories	Total production in the State
1983	•						1	2 · 78	21.05
1984							3	. 0.11	21.2
1985				٠			8	0 · 24	25 · 5

(e) Total production of cement in Gujart during 1985 was 25.50 lakh tonnes, out of which a little about 12 lakh tonnes was taken as levy obligation and the rest was sold

by the factories as non-levy cement. While the present demand of cement in Gujarat has not been assessed, no complaints about shortage of cement in Gujarat have been received.